

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 27.12.2016

ORDER NO. 188 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide **150 of 2016 for CESTAT Ahmedabad** to the extent indicated below :-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Mishra, Member (Judicial) and Hon'ble Sh. Ashok K. Arya (Technical)	From 16.01.2017 to 27.01.2017	All Division Bench matters
Hon'ble Dr. D. M. Mishra, Member (Judicial)	All days except from 16.01.2017 to 27.01.2017	Single Member matters as notified

By Order



(A.Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/
Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs
/Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar